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NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 18.09.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No.159 of 2017 CP(IB)172/10/HDB/2017
NAME OF THE COMPANY	Super Agri Seeds Private Limited
NAME OF THE PETITIONER(S)	
NAME OF THE RESPONDENT(S)	
UNDER SECTION	10 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
S RINIVAS RAVI <i>Party in person</i> <i>Managing Director</i>	ND	ravisrinivas_s@yahoo.co.in 81799 67475	<i>S Ravi</i>

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
G. DURGA BOSE	R-1	9989006662	<i>G. Durga Bose</i>
P. Sriharsha Reddy	R-2	9246297760	<i>P. Sriharsha Reddy</i>

Heard Shri Srinivas Ravi, Petitioner (Party-in person) and Shri G. Durga Bose and Shri P. Sriharsha Reddy, Learned Counsels for the Respondents.

CA No. 159/2017 in CP (IB) 172/10/HDB/2017 disposed of separately,

Member (T)

[Signature]
Member (J)

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